

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00001/2017
(in OA 200/00661/2015)

Jabalpur, this Tuesday, the 03rd day of April, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Shyamlal Thakur
s/o Shri T.R. Thakur,
Aged about 67 years,
R/o 111 near Vasu Dairy
Jagdamba Colony Jabalpur Distt.-
Jabalpur (M.P.)

-Petitioner

(By Advocate –**None**)

V e r s u s

1. Girish Pillai
General Manager
West Central Railway
Jabalpur
Madhya Pradesh

2. Mr. Sudhir Kumar
Divisional Railway Manager (Personal)
West Central Railway
Jabalpur
Madhya Pradesh

- Respondents

(By Advocate –**Shri Vijay Tripathi**)

O R D E R (Oral)

By Navin Tandon, AM:-

This Contempt Petition has been filed by the petitioner
against the non-compliance of the order dated 24.08.2015 passed
by this Tribunal in Original Application No.200/00661/2015.

2. Learned counsel for the respondents submits that he has filed the compliance report wherein it has been mentioned that the respondent-department has decided the representation of the petitioner on 04.12.2015 and there is no willful disobedience on the part of the respondents and the order of this Tribunal has been duly complied with.

3. In view of the above, this Contempt Petition is dismissed. Notices issued to the respondents are discharged.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

kc